

12.52 hrs.

**RE. PROROGATION OF LEGISLATIVE ASSEMBLY OF BIHAR**

**SHRI JYOTIRMOY BOSU** (Diamond Harbour) Sir, I want to raise a matter regarding the prorogation of the Assembly in Bihar by the Speaker. After its failure to adopt a motion of thanks, it automatically collapsed. It means they have forfeited their rights to stay in and the Government goes.

**MR. SPEAKER:** How are we concerned with that? We do not come in.

**SHRI JYOTIRMOY BOSU:** Sir, I have written to you.

**MR. SPEAKER:** Even your writing to me does not make it relevant.

**SHRI JYOTIRMOY BOSU:** There is a total collapse of constitutional functioning of Government. And we expect a debate on the floor of this House. If this House cannot discuss this matter, what else can it discuss?

**MR. SPEAKER:** Some Assemblies are adjourned and some are prorogued. How are we concerned about that?

**SHRI JYOTIRMOY BOSU:** Sir, there is a constitutional breakdown.

**श्री अटल बिहारी वाजपेयी :** (गवालियर) यह मामला इ न. उल्ल नहीं है। एक असाधारण परिस्थिति पैदा हुई है। बिना घन्यवाद का प्रस्ताव स्वीकृत हुये विधान सभा की बैठक अनिश्चित काल के लिए स्थगित कर दी गई है। आप चर्चा करने नहीं देगे तो लोग सड़को पर जाए, इसके अलावा और चारा ही क्या है? आप यहां हम अपनी बात कहने का मौका दे।

**MR. SPEAKER:** How are we concerned with it? And how is it relevant for Parliament to discuss about this matter?

**SHRI SHYAMNANDAN MISHRA** (Begusarai) May I submit a point?

**SHRI PILOO MODY** (Godhra): Constitutional breakdown is within the jurisdiction of Parliament.

**MR. SPEAKER:** There is no question of defining the Parliament's jurisdiction. I have already examined this.

**SHRI JYOTIRMOY BOSU:** You are the Speaker of the highest national forum.

**श्री अटल बिहारी वाजपेयी :** आप तो इटर पार्टिनेटो यूनिटा के चीरमैन हैं। आप तो एरो इनिटा को पार्टिमेंट्स को देख रहे है। क्या आप बिहार की विधान सभा के बारे में नहीं चिन्ते ?

**MR. SPEAKER:** Kindly listen to me

**SHRI SHYAMNANDAN MISHRA:** On a point of order.

**MR. SPEAKER:** The other day also I had said that my being the President of the Council of the Inter-Parliamentary Union has no relevance to these things. Why should it have relevance to what has happened in Bihar? I am concerned with this country and this Parliament.

**SHRI JYOTIRMOY BOSU:** I want to make a submission.

**SHRI SHYAMNANDAN MISHRA:** On a point of order.

**MR. SPEAKER:** No, no.

12 56 hrs

**QUESTION OF PRIVILEGE**

**PUBLICATION IN THE PRESS ABOUT THE DELIBERATIONS OF THE MEETING HELD BY THE SPEAKER IN PRESIDENTIAL ORDER IN RESPECT OF PONDICHERY**

**श्री मूल अन्व बाग (पाली) :** अलग्ग महोदय 3 अप्रैल, 1974 को प्रेसीडेंसल ऑर्डर पांडिचेरी के बारे में जो हुज्रा था उस